

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 03
CP (IB) No.324/Chd/PB/2022
Under Section 95 of the IBC, 2016**

In the matter of:-

State Bank of India

...Petitioner-Financial Creditor

Vs.

Ashok Kumar Ahuja

...Respondent-Personal Guarantor

Present through Video Conferencing:

Mr. Pulkit Goyal with Mr. Harsh Garg, Advocates for the petitioner

It is stated by learned counsel for the petitioner that already the similar matters have been fixed for 11.01.2023 in which the order has been passed for verification of the antecedents of Mr. Jalesh Grover proposed RP in this petition. So, let the matter be listed for same date i.e. 11.01.2023.

SD/-
(K.K. Singh)
Member (Technical)

SD/-
(Harnam Singh Thakur)
Member (Judicial)

December 05, 2022
DS